Shri D. P. Karmarkar. Shri M. Govinda Reddy. Shri Patil Puttappa Shri J Venkatappa.

ORISSA

Shri S. Patel. Shri M. Misra. Shrimati Nandini Satpathy. Shri S. Mishra

PUNJAB

Shri Anup Singh. Diwan Chaman Lall. Shri Surjit Singh.

RAJASTHAN

Shri Ramesh Chandra. Moulana Abdul Shakoor. Shri Sawai Man Singh. Shri P. N. Kathju. Shri N. C. Kasliwal.

UTTAR PRADESH

Shrimati Uma Nehru

श्री एम॰ गौरे (उत्तर प्रदेश): प्रतिज्ञा लेने से पहले में भ्रापसे एक भ्रजी करना चाहता हं। जो हिन्द्स्तान का संविधान बना है वह अब तक बालिग मत के जरिये स्वीकृत नहीं हुआ है और अगर इसकी कोई व्यवस्था जल्दी हो सके तो ग्रच्छा है।

Shri M. Gaure, Shri C. D. Pande. Dr. Dharam Prakash. Shri L. D. Asthana. Shri P. N. Sapru. Shrimati Anis Kidwai. Shri Sitaram Jaipuria. Shri Chandra Shekhar. Shri A. B. Vajpayee.

WEST BENGAL

Shri Surendra Mohan Ghose. Shri Pannalal Saraogi. Shri Niren Ghosh. Shri Ramprasanna Ray. Shri Syed Nausher Ali. Dr. Nihar Ranjan Ray.

JAMMU AND KASHMIR

Shri A. M. Tariq.

TRIPURA

Shri T M Dasgupta.

DELHI

Shri Santokh Singh.

MEMBERS NOMINATED BY THE PRESIDENT

Shri B. V. (Mama) Warerkar. Dr. Tara Chand. Dr. Popal Singh. Shri R. R. Diwakar.

WELCOME TO NEW MEMBERS

MR. CHAIRMAN: With your leave, I should like to express our cordial satisfaction at having so many new Members and the hope that they will add to the distinction of this House by their knowledge, experience, integrity, public spirit and debating power. This House, for the last 10 years, has been a fellowship in which the different Members feel towards each other mutual regard, goodwill and forbearance and even the groups which may vary in their doctrines, etc., are working in a co-operative spirit for the realisation of the objectives of national progress and international friendship. I have no doubt that the Members who have now joined us will breathe the atmosphere of the House and contribute to the working and implementation of the same ideals, the ideals to which they have just paid their allegiance.

Everywhere, in public life, we should be guided not by passions but by principles, not by passing impulses but by abiding values. Behind the cosy comfortable surface, we find so much of inequality, misery, squalor, cruelty, etc. It should be our endeavour to remove these things as speedily as possible. If a conflict arises between our personal comfort and security and national welfare, we must subordinate the former to the latter. There is a great saying given in Narada Smriti—if there is a Vipratipatthi or contradiction between Artha and Dharma—

''म्रर्थशास्त्रोक्त मुत्सृज्य

धर्मशास्त्रोक्त माचरेत्।।"

—subordinate material comfort and security to the true welfare of the country. Thank you.

The House stands adjourned till tomorrow. The President will address a joint session of the two Houses at 9.30 A.M. tomorrow in the Central Hall

The House then adjourned at forty minutes past eleven of the clock till Wednesday, the 18th April 1962.